

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 30

**IA No. 1347/22, 1577/22
In
CP(IB) No. 189/Chd/Hry/2019
(Admitted)**

**Under Section 9 & 60(5), IBC 2016
R 11 NCLT 2016**

In the matter of:-

Madhav Alloys Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Aryan Villa and Resorts LLP

...Respondent/ Corporate Debtor

As Hon'ble Members of NCLT, Chandigarh Bench are holding Benches of Jaipur and Allahabad after lunch, the matter could not be taken up, hence adjourned to 24.01.2023.

-sd-
Court Officer

November 21, 2022
SM